

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 179 OF 2018 IN
DFR (REVIEW PETITION) NO. 67 OF 2018 IN
APPEAL NO. 226 OF 2016**

Dated: 13th March, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Adani Transmission (India) Ltd.

**.... Appellant(s) /
Petitioner(s)**

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) / Petitioner(s) : Mr. Hemant Singh
Mr. Divyanshu Bhatt

Counsel for the Respondent (s) : -

ORDER

Learned counsel for the appellant seeks two weeks' more time to serve the un-served respondents and to file affidavit of service.

List the matter on **12.04.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

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